

आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, MUMBAI

माननीय श्री मनोज कुमार अग्रवाल ,लेखा सदस्य
एवं माननीय श्री रवीशसूद, न्यायिक सदस्य के समक्ष।
BEFORE HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
AND HON’BLE SHRI RAVISH SOOD, JM
(Hearing Through Video Conferencing Mode)

आयकरअपील सं./ I.T.A. No.1921/Mum/2009
(निर्धारण वर्ष / Assessment Year: 2004-05)

Banihal Holding Pvt. Ltd. Nirma House, Ashram Road Ahmedabad	<u>बनाम/</u> Vs.	DCIT–Range 8(1). Mumbai
स्थायीलेखासं./जी आइ आर सं./PAN/GIR No. AAACB-4694-E		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Withdrawal letter-24/02/2021
Revenue by	:	Ms. Shreekala Pardesi-Ld.DR

सुनवाई की तारीख/ Date of Hearing	:	12/03/2021
घोषणा की तारीख / Date of Pronouncement	:	26/03/2021

आदेश / O R D E R

Per Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing, registry placed on record assessee’s letter dated 24/02/2021 wherein it has been submitted that the assessee has opted for settlement of dispute for the year under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* and therefore, seek withdrawal of the appeal. The Ld. DR did not object to the same.
2. In view of foregoing, the appeal stand dismissed as withdrawn, however, with a liberty to assessee to seek restoration of this appeal in case the aforesaid declaration filed under the scheme is not accepted,

for whatever reasons. For the said reason, the assessee's request for transfer of this appeal to Ahmedabad benches becomes infructuous.

3. The appeal stands dismissed as withdrawn.

Order pronounced on 26th March, 2021.

Sd/-

(Ravish Sood)

न्यायिक सदस्य / **Judicial Member**

Sd/-

(Manoj Kumar Aggarwal)

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 26/03/2021
Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.